## Lew power television relay centre at Ratlam

- 93. SHRI NARENDRA SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) what progress has so far been made *to* set up a low power television relay centre at Ratlam (Madhya Pradesh); and
- (b) by when it is likely to commence functioning?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE -DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI H. K. L. BHAGAT): (a) A suitable building for the TV relay Centre at Ratlam has been selected. Transmitter and other necessary equipments have been ordered.

(b) The centre is expected to be commissioned by October, 84.

# Complaint regarding excess billing by Telephone Department

- 94. SHRI VITHALBHAI MOTIRAM PATEL: Will the Minister of COM-MUNICATIONS be pleased to state:
- \* (a) whether it is a fact complaints regarding excess billing are increasing day by day in the Telephone Department;
- (b) if so, what step<sub>s</sub> have been taken to meet such complaints; and
- (c) how many complaints regarding excess billing were received during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V. N. GADGIL): (a) No, Sir.

(b) Does not arise.

(c) The number of excess billing complaints received during the last three years i<sub>s</sub> given as under: —

Year	No. of	Excess	billing	Complaint
1981-82				1,87,00
1982-83				80,009
1983-84	•			96,336

## Setting up of antibiotics medicines producing units in the eastern region

- 95. SHRIMATI KANAK MU-KHERJEE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether Government have any scheme to set up industrial units to produce antibiotics medicines in the eastern region in general and in West Bengal j<sub>n</sub> particular;
- (b) if so, what are the salient features thereof; and
- (c) if the answer to part (a) above be in the negative; whether Government are contemplating to initiate any such scheme in future?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) to (c) Two public sector drug undertakings *viz*. Smith Stanistreet Pharmaceuticals Ltd.,' and Bengal Chemicals and Pharmaceuticals Limited and one Company presently under Government management *viz*. Bengal Immunity Company Limited, are already engaged in the manufacture of antibiotics formulation<sub>s</sub> in West Bengal.

## Share of West Bengal in the production of chemicals

- 96. SHRIMATI KANAK MU-KHERJEE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) what is the share of West Bengal in the total value of Chemicals produced in the country as during 1977 and during 1983;

- (b) what are the shares of Maharashtra and Gujarat during the same periods; and
- (c) what are the reasons for which some States are going ahead with the production of chemicals while some are lagging behind?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH): (a) and (b) Statistics of production of Chemicals in the country is published in the Annual Survey of Industries by the Central Statistical Organisation. The latest Annual Survey compiled is for the year 1980-81. As per the Annual Survey of Industries for 1977-78 and for 1980-81 (provisional) the percentage share of the West Benga], Maharashtra and Guiarat in the value of production of chemicals in the country is as below:

	1	977 - 78	1980←81 Prov.) 6.11%
West Bengal		6.09%	
Maharashtra	*	39.78%	36.26%
Gujarat	×	16.45%	17.64%

(c) Industrial development in a State would depend on various factors, like, proximity to raw-materials, fiscal incentives offered by the State availability of infrastructural facilities, industrial relations and entrepreneurial preference. The iirferse difference in growth rate between different states will be relatable to all or any of these factors.

#### Licences to Foreign (/ompanies for producing Bulk Drugs

SHRI NAND KISHORE BHATT: Will the Minister of

- CHEMICALS AND FERTILIZERS be pleased to state:
- (a) what are the names of the bulk drugs and formulations for which letters of intent, registration letters and industrial licences have been granted to the companies having foreign equity after January, 1984;
- (b) what is the capacity granted and whether imports of penultimates have been allowed in any ease;
- (c) whether it is a fact that gome of these companies are producing the items in question from intermediate stages and if so, what are names thereof; and
- (d) what action Government have taken against these companies for such violations?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b) Details of bulk drug<sub>s</sub> and formulations for which D.G.T.D. Registrations, Letters of Intent and Industrial Licences have been granted, after January, 1984, to the companies having foreign equity are given in the Statement. Companies with direct foreign equity of more than 40 per cent of the total equity are not eligible for Registration with Imports of penultimates D.G.T.D. have not been allowed in any of these cases.

- (c) Letters of Intent, Industrial Licences and Registrations for manufacture of bulk drugs are still under implementation.
  - (d) Does not arise.